




**DEBTS RECOVERY TRIBUNAL, AURANGABAD**  
**GOVT.OF INDIA, MINISTRY OF FINANCE**

**NOTICE**

Quotations in sealed envelope are invited till **26-03-2020** from the registered manpower ( security ) providing agency for 03 security guards for round the clock (24 hours) security of its premises. For details please visit the official website :<http://www.drtaurangabad.gov.in> **OR** <https://drt.tribunals.gov.in> **OR-** Notice Board of this Tribunal.

Date: 22-02-2020

  
(K.K.Rao)  
I/c Registrar (HoO)  
DRT,Aurangabad

**Ref. No : DRT / AUBAD/ Calling Quotations Security Guard/ 328 /2020**

To

- 1) The Editor, Dainik Lokmat ( Marathi Edition), Aurangabad.
- 2) The Editor, Divya Marathi ( Marathi ) Aurangabad.

(Through M/s Shree Multi Services, Cannought Garden, CIDCO, Aurangabad.)

With a request to publish the above advertisement at **Government Rate** in your daily news papers (Marathi Edition ) immediately.

  
(K.K.Rao)  
I/c Registrar (HoO)  
DRT,Aurangabad



**DEBTS RECOVERY TRIBUNAL, AURANGABAD**  
**GOVT. OF INDIA, MINISTRY OF FINANCE**

( Department of Financial Services, )  
"Jeevan Suman", L.I.C. Building, Plot No.3, N-5, CIDCO, Aurangabad – 431 003  
Phone : (0240) 2473612, 2473613, Telefax : (0240) 2483668,  
E-Mail : [drtaurangabad-dfs@nic.in](mailto:drtaurangabad-dfs@nic.in) Website: <http://www.drtaurangabad.gov.in>

Ref. No. : DRT / AUBAD / Security guard/Calling quotation / 328 /2020

Date : 22-02-2020

**Notice**

The DRT, Aurangabad, is hereby inviting sealed quotations from the interested registered man power providing security agencies preferably located at Aurangabad, for providing services of 03 security guards for round the clock (24 hours) security of the premises **4452 sq ft.** area of this Tribunal, on monthly payment basis for the period of one year.


**The terms & Conditions of the quotations are as under:-**

- 1) The agency should submit their quotation undertaking that the qualified & trained security guards will be deployed with this Tribunal.
- 2) The agency whose quotation is accepted shall have to enter into an agreement on stamp paper as prescribed by the State Government of Maharashtra on yearly basis.
- 3) At the time of executing the final agreement the successful agency shall have to furnish the performance security as per Rule 158 of the General Financial Rules as applicable in Central Government Office in the form of a Bank Guarantee from a nationalized bank which should remain valid for a period of 60 days after the expiry of the contract.
- 4) The Successful agency shall deduct the mandatory deduction of EPF, ESI etc. of the Security guards concerned.
- 5) The sealed quotation as such should reach this office on or before **26-03-2020** duly signed by the Authorized Signatory of the agency in the prescribe Proforma (given below)
- 6) The sealed quotation shall accompany the documentary proof of registration with various Government authorities.
- 7) The agency may file list of their clients.
- 8) The agency shall strictly abide with the **Minimum wages Act (Security)** of the State Govt. & they shall be liable to place on record every month the bill alongwith the proof of payment to the Security Guards deployed with the DRT.
- 9) The Rates quoted should not be below the Minimum Wages Act of State Govt. of Maharashtra
- 10) Rates should be inclusive of all charges i.e. Service Taxes and no additional charges shall be paid.

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- 11) The quotation received beyond the prescribed date shall not entertained.
- 12) The Successful agency shall have to enter into an agreement with the DRT, Aurangabad, on specified terms.

Given under my hand and seal of this Tribunal, dated 22-02-2020

  
 (K.K. Rao)  
 I/c Registrar, (HoO)  
 DRT Aurangabad.

To,  
 The Notice Board, DRT, Aurangabad  
 The Govt. website ([drtaurangabad.gov.in](http://drtaurangabad.gov.in)) OR <https://drt.tribunals.gov.in>

**PROFORMA**

Sr. No	Name of the security agency	Registration Number and date of the following authority.		Rate quoted for 8 hrs with Security guard in Rs.	Rate for 24 Hours with 3 security guards in Rs.	Whether Rates include all taxes or otherwise	Brief details of relevant experience if any
		Details	No/Year				
		1) Shop Act Regn.No.					
		2) Licene No.					
		3) Provident No.					
		4) ESIC No.					
		5) Service Tax Code No.					
		6) PAN No.,					
		7) Commissioner of Police Licence No.					
		8) Professional Tax No.					
		9) Central Excise & Customs Service TaxCode					
		10) GST No.					

Note : 1) Latest Circular of minimum wages of Maharashtra State Govt shall be enclosed alongwith quotation.

2) Undertaking -The qualified & trained security guards will be deployed with this Tribunal.

Signature of the Authorized signatory

Date : 22-02-2020

Place : Aurangabad